

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/724/IB/2020 IN MA/620/2020

PETITION NUMBER : CP/263/IB/2018

**NAME OF THE APPLICANT : Raghu Babu Guntur (Liquidator)
M/S Pavai alloys & Steels Pvt Ltd**

NAME OF THE RESPONDENT(S) : Enforcement Directorate

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant. Ld. Counsel
Mr. Sanjay Arvind for the Respondent.

It appears that all the pleadings have been completed in the year 2022.

Let the written submission be made by both the parties.

List the application for hearing on **10.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**